

WRITTEN ANSWERS TO STARRED QUESTIONS**Leak of Aadhaar details on a social media**

*421. SHRI RAVI PRAKASH VERMA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to refer to answers to Starred Question 5, Starred Question 155 and Unstarred Question 1690 given in the Rajya Sabha on 2 February, 2018, 9 March, 2018 and 9 March, 2018 respectively and state:

(a) the basis on which Government is claiming that reports regarding leakage of Aadhaar details of millions of people on WhatsApp for ₹ 500/- only is completely false, without any investigation so far;

(b) whether Government is aware that there is foolproof evidence of such Aadhaar details leak and it has not been investigated till date;

(c) if so, whether Government would withdraw the FIR against journalists and newspapers in view of freedom of press and claim by Government without any proof;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) and (b) There has been no leakage of Aadhaar data from UIDAI database.

(c) to (e) Do not arise.

Strengthening cold chain infrastructure in Karnataka

*422. DR. PRABHAKAR KORE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether sufficient cold chain storages are in place to check wastage of fruits and vegetables in the country;

(b) the number of cold chain facilities in Karnataka, district-wise; and

(c) the steps taken by Government, in consultation with Government of Karnataka, to further strengthen cold chain management in the State along with the details thereof?